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BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD


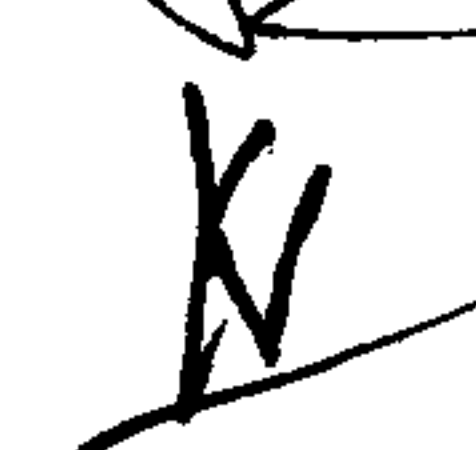
C.P. (I.B) No. 425 / 9/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2019

Name of the Company: Nuvoco Vistas Corporation Ltd.  
V/s.  
Northway Spaces Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

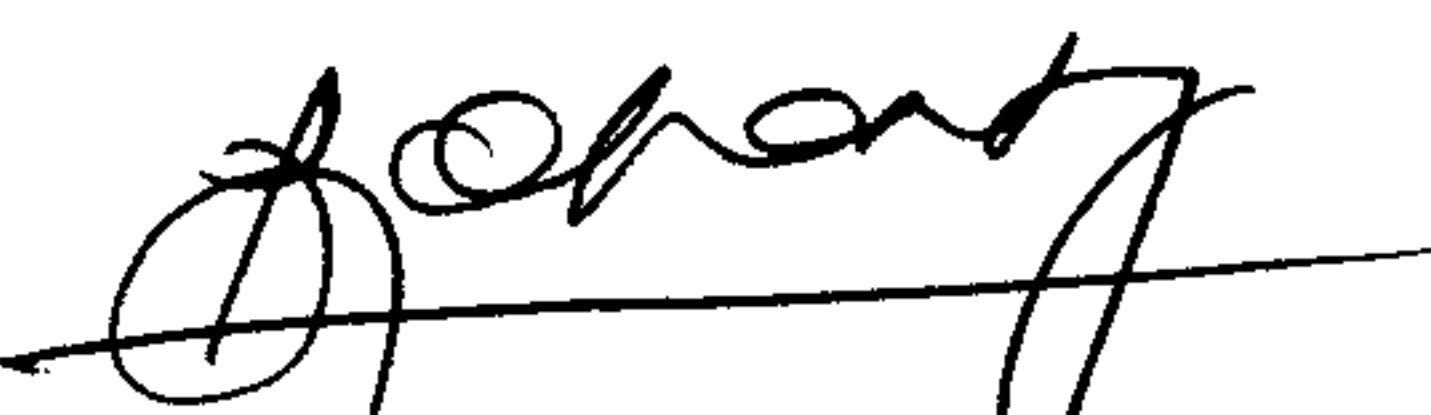
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Hemani Chhabra for Mr. Vibhor Chhabra	Adv	Petitioner	
2.	KUNAL P VAISHNAV	ADV	Respondent	

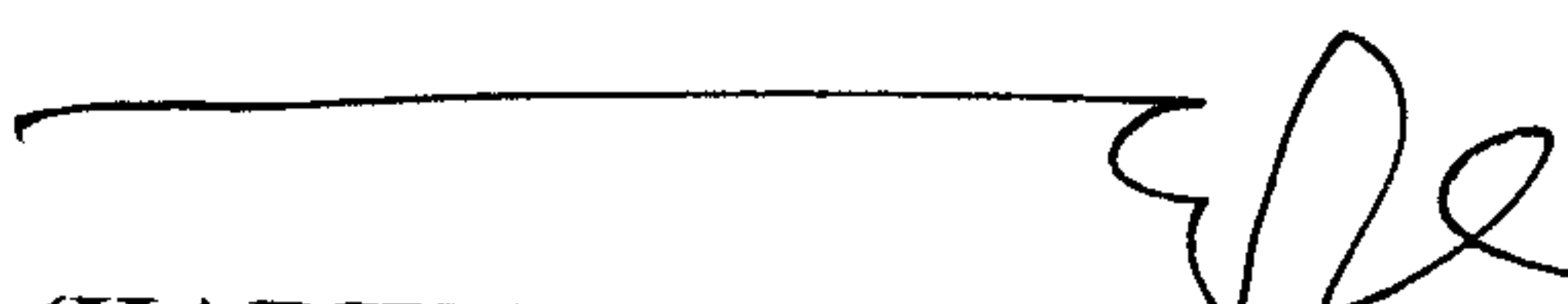
**ORDER**

The Parties are represented through their respective Learned Counsel(s).

Learned Counsels of both the side's requested for an adjournment, on the ground that the matter is likely to be settled and settlement talks are in advance stage. Hence, the matter is adjourned for reporting settlement or to argue the matter.

List the matter on 30.09.2019.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 18th day of September, 2019.